

(b) the main reasons for the short-fall and its impact on the overall food situation;

(c) the quantity of foodgrains purchased by the Food Corporation of India;

(d) whether it is a fact that some surplus States refused permission to the Food Corporation of India to purchase foodgrains; and

(e) if so, the reasons therefor and names of the States which refused permission?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). No definite targets were set for purchases by the Food Corporation of India in the year 1966-67 and therefore, the question of short-fall or the reasons for shortfall do not arise.

(c) As against the purchases of 11.67 lakhs tonnes of foodgrains in the Crop-Year 1965-66, the Food Corporation has already purchased 13.3 lakh tonnes upto 31st May 1967 in the Crop-Year 1966-67.

(d) No, Sir. In all the surplus States the Food Corporation is making some purchases of foodgrains

(e) Does not arise

Food Corporation of India

*473. Shri Chittaranjan Roy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Food Corporation of India has asked for 'free-hand' in purchasing wheat from the States; and

(b) if so, the measures Government propose to take in this regard?

The Minister of State in the Ministry of Food, Agriculture Community Development and Cooperation (Shri Annasahib Shinde): (a) No, Sir. The role of Food Corporation of India in the purchase of wheat as also other foodgrains in the States is settled by discussions between the State Governments and the Corporation. The Corporation undertakes these purchases in accordance with the

decision arrived at after such discussions.

(b) Does not arise.

बिहार को खाद्यान्न की सप्लाई

*474. श्री क० वि० नयुकर: क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में मुफ्त बांटने के लिये प्रति मास कितने खाद्यान्न की आवश्यकता है;

(ख) जितना खाद्यान्न सप्लाई किया जाता है, क्या वह बिहार सरकार की मांग पूरी करने के लिये पर्याप्त है,

(ग) यदि नहीं, तो क्या सरकार का विचार इस मात्रा को बढ़ाने का है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

खाद्य कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहब शिन्डे): (क) से (घ): राज्य सरकार द्वारा केन्द्र को पेश की गयी मांग केवल इसकी खाद्यान्नों की कुल आवश्यकता का द्योतक है। मुफ्त वितरण के लिए किसी पृथक कोटे की मांग नहीं की गई है। अतः केन्द्र को मुफ्त वितरण के लिए खाद्यान्नों की मासिक आवश्यकता की जानकारी नहीं है। बिहार को सप्लाई की गई खाद्यान्नों की कुल मात्रा वहाँ की आवश्यकता को देखते हुए पर्याप्त नहीं कही जा सकती है। अन्य कमी वाले राज्यों की न्यूनतम आवश्यकताओं को ध्यान में रखते हुए, केन्द्र द्वारा अपनी उपलब्धि के अन्दर जो कुछ भी बिहार को दिया गया है वह उसकी अधिकतम सप्लाई का ही सूचक है। सप्लाई की मात्रा में वृद्धि करना तब तक सम्भव नहीं होगा जब तक कि केन्द्रीय सरकार के स्टॉक में वृद्धि नहीं होती।

Delhi Milk Scheme

*475. Shri Onkar Lal Berwa:

Shri Yashpal Singh:

Shri S. C. Samanta:

Shri S. N. Matti:

Shri Tridib Kumar Chaudhuri:

Shri A. K. Kisku:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Delhi Milk Scheme is running at a